



**Completion of Recovery Certificate No. 4654 of 2022 against Sanjay Jethalal Soni (HUF) (PAN: AAWHS0331J) in the matter of Timbor Home Limited.**

Recovery Certificate No. **RC 4654 of 2022** dated **April 13, 2022** was drawn **Sanjay Jethalal Soni (HUF) (PAN: AAWHS0331J)** for sum of **Rs. 2,35,862/- (Rupees Two Lakh Thirty-Five Thousand Eight Hundred Sixty-Two Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/KS/AS/2021-22/12457-12472 dated July 06, 2021 in the matter of Timbor Home Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**30.01.2026**  
**Ahmedabad**



*Pooja Dhingra*

**RECOVERY OFFICER**

पूजा ढींगरा / Pooja Dhingra  
वर्सूली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
अहमदाबाद / Ahmedabad